

ing facility in the schools in Myanmar for most of the Hindi speaking students living in that country;

(d) whether the Government are contributing in the efforts of local Indian community in teaching Hindi language to students of Indian origin in that country; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) and (e). Yes, Sir; Government have taken the initiative to send books in the Hindi language through our Mission in Yangon to the Indian community organisations in Myanmar and our Embassy facilitates the award of certificates from Indian Institutions on occasion.

[English]

### Value Added Services

4608. SHRI AMAL DATTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of value added services identified by the Government in the telecommunication sector so far; and

(b) the details in respect of each of those services decided to be opened to the private sector with date of decision, date of announcement of such opening in respect of each service, and the progress made by the Private Sector or steps taken so far by the Government in getting the

Service commenced in respect of each service, separately?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Value Added Services identified in the Telecom Sector, so far, are:—

- (i) Radio Paging.
- (ii) Cellular Mobile.
- (iii) Other Value Added Services.
  - (a) Electronic Mail.
  - (b) Voice Mail.
  - (c) 64 kbps Data Service using VSAT.
  - (d) Auditex.
  - (e) Direct Access Code Dialling.
  - (f) Bulletin Board Service.
  - (g) Videotex Service.
  - (h) Video Conferencing.
  - (i) Morning Alarm Service.

(b) Details in respect of each of the above services are given in the attached *Statement*.

### STATEMENT

*Brief Description and Present Status of the Value added Services*

#### 1. Radio Paging

Radio Paging service has already been introduced at Bombay and Delhi by MTNL. It has also been decided to

franchise the service to registered Indian Companies. Bids to franchise the service in 27 selected cities were invited and were opened on 15th July, 1992. 19 bids were shortlisted after evaluating the bids on the basis of commercial, technical and financial criteria. Financial tenders were issued to the shortlisted bidders. Some of the bidders, who were not shortlisted filed civil writ petitions in the Courts of Law. After clarifications from the Courts of Law that there is no stay, financial tenders were evaluated and 15 bidders were provisionally selected for various cities. 12 out of 15 provisionally selected bidders have already given their acceptance and have deposited bank guarantees and a component of licence fee. The case, is however sub-judice in the High Court of Delhi.

Tenders have also been invited on territorial circle basis, to franchise Radio Paging Service in the rest of the country and are scheduled to be opened on 10.5.1994.

## 2. Cellular Mobile Service

At present an analog mobile (Car) radio system is in operation in Delhi. The service is initially proposed to be provided in four metro cities of Bombay, Delhi, Calcutta and Madras. Department of Telecom. with a view to licence the operation of Cellular Mobile Telephone in four metro cities, invited tenders from the Indian Companies. In response thereto 30 bids were received and these were opened on 30th March, 1992. 14 bidders were shortlisted and financial tenders were issued to them. After financial evaluation 8 bidders, two for each city, were provisionally selected. Some of the unsuccessful bidders filed civil writ petitions in the High Court of Delhi. The High Court of Delhi, delivered the judgment on 26th of February, 1993. The list of the

provisionally selected bidders was revised after the judgment delivered by the High Court of Delhi. However, some of the bidders, filed civil writ petitions/special leave petition in the Supreme Court of India. The hearings in the case are over and judgment is awaited.

## 3. Other Value Added Services

Proposals were invited from Indian registered companies for franchise of other value added services on non-exclusive basis in July, 1992. Proposals are being received and evaluated on continuous basis. So far letters of intent for franchising of various value added services have been issued to about 25 companies and one company has signed the licence agreement. Besides, some of the other companies have partially completed the formalities to sign the licence agreement. A few proposals are also under examination.

### Doordarshan Kendras in Orissa

4609. SHRI K. PRADHANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government had selected some tribal areas in Orissa for installation of T.V. transmitters during the Eighth Plan Period;

(b) if so, the steps taken on the establishment of T.V. transmitters at those places in Orissa and;

(c) the details of the target set for Eighth Plan Period?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Besides the scheme to upgrade the power of the existing transmitter at Sambalpur, a High Power Trans-